

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4109
TO BE ANSWERED ON 10.08.2017**

IMPLEMENTATION OF DDUGJY

4109. SHRI RAJESH KUMAR DIWAKER:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) is not being implemented at the ground level properly and if so, the details thereof and the reasons therefor;**
- (b) whether DDUGJY is suffering from lack of sufficient funds for its implementation and if so, the details thereof;**
- (c) the steps being taken by Government for release of sufficient funds for the scheme for its proper implementation; and**
- (d) whether the all villages have been covered under the said scheme in Uttar Pradesh and if not, the time by which all the villages are likely to be covered?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (c) : Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) is being implemented properly across the country. Under DDUGJY, adequate funds are allocated through Gross Budgetary Support (GBS). Funds are released based on the utilization of funds released earlier & compliance of physical progress as per the guidelines of the scheme.

(d) : As reported by the Government of Uttar Pradesh, there were 1,529 un-electrified census villages in the State as on 01.04.2015; of these 1,470 villages have been electrified, 53 villages were reported un-inhabited, as on 30.06.2017. Remaining 06 census villages are targeted to be electrified before May, 2018.
